

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09-04-2021 AT 12.00 Noon THROUGH VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)  
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/767/2020  
IN  
PETITION NUMBER : CP/301/2020  
NAME OF THE PETITIONER : Gleneagles Development Pvt Ltd  
NAME OF THE RESPONDENTS : Dr. Ravindranath Kancherala & others  
UNDER SECTION : Sec.45, Arbitration & Conciliation Act 1996

**ORDER**

Ld. Counsel Mr. Arun Karthik Mohan for the Applicant and Ld. Counsel Mr. T.K. Bhaskar for the Respondent are present.

At request of both the parties, matter is adjourned to **11.06.2021** for hearing.

-sd-

(ANIL KUMAR B)  
MEMBER (TECHNICAL)

vs

-sd-

(R. SUCHARITHA)  
MEMBER (JUDICIAL)